

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**

**(Hon'ble Chief Justice's Secretariat)**

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**ORDER**

**No. 603 of 2023/PSY Dated: 06-04-2023**

Consequent upon the promotion of Head Assistants to the posts of Section Officers in Subordinate Courts of Kashmir Division in the Pay Level-7 (44900-142400), vide High Court Order No.464 of 2023/PSY dated 03.04.2023, the following transfers and postings of the Section Officers are hereby made in the interest of administration:

1. Shri Raja Mohammad Ali Khan, Head Assistant (Nazir) in the Court of Municipal Magistrate, Srinagar, upon his promotion as Section Officer is transferred and posted as Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Kupwara against the available vacancy.
2. Shri Abdul Rashid Bhat, Head Assistant (Nazir) in the Court of Passenger Tax Magistrate, Srinagar, upon his promotion as Section Officer is transferred and posted as Section Officer (Adm.) in the Court of Special Judge Anticorruption (CBI Cases), Srinagar against the available vacancy.
3. Smt. Farida Akhter, Head Assistant (Nazir) in the Court of Fast Track Court (POCSO Cases), Srinagar, upon her promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Additional District & Session Judge, Bandipora against the available vacancy.
4. Shri Ghulam Hassan Parray, Head Assistant (Nazir) in the Court of Sub Judge, Pattan upon his promotion as Section Officer is transferred and posted as such in the Court of Additional District & Sessions Judge (Fast Track), Kupwara vice Shri Mehraj ud-Din Bhat-I.
5. Shri Imran Naseer Shah, Head Assistant (Nazir) in the Court of Pr. District & Sessions Judge, Srinagar upon his promotion as Section Officer is transferred and posted as such in the Court of One Man Forest Authority, J&K vice Shri Deedar Singh.
6. Smt. Azhar Zia, Section Officer (Reader) in the Court of Additional District & Sessions Judge, Srinagar is transferred and posted as Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Budgam vice Smt. Afroza Sultan.

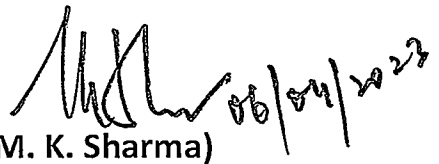
  
06/04/2023

7. Smt. Afroza Sultan, Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Budgam is transferred and posted as Section Officer (Reader) in the Court of Additional District & Sessions Judge, Srinagar vice Smt. Azhar Zia.
8. Shri Deedar Singh, Section Officer in the Court of One Man Forest Authority, J&K is transferred and posted as Section Officer (Reader) in the Court of Special Judge, Anti-Corruption, Srinagar against available vacancy.
9. Shri Mehraj-ud-Din Bhat-I, Section Officer in the Court of Additional District & Sessions Judge (Fast Track), Kupwara is transferred and posted as Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Srinagar against available vacancy.
10. Shri Altaf Hussain Hajam, Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Additional District & Sessions Judge, Sopore against available vacancy.

**Note:-**

1. All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

(By Order of Hon'ble the Chief Justice).

  
(M. K. Sharma)

Principal Secretary to  
Hon'ble the Chief Justice

No.: 123-39/PSY-644 Dated: - 06-04-2023

**Copy to the:**

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.  
.... for information.
4. Pr. District & Sessions Judge Srinagar/ Baramulla/ Kupwara/ Bandipora/ Budgam for information & necessary action.
5. One Man Forest Authority, J&K.
6. Addl. District & Sessions Judge, Srinagar/Bandipora/Sopore
7. Special Judge, Anti-Corruption (CBI Cases), Srinagar.
8. Special Judge, Anti-Corruption, Srinagar.
9. Addl. Distt. & Sessions Judge (Fast Track), Kupwara
10. Fast Track (POCSO Cases), Srinagar.
11. Municipal Magistrate, Srinagar.
12. Passenger Tax magistrate, Srinagar.
13. Sub Judge, Pattan.  
.....for information and necessary action.
14. CPC, e-Court, High Court of J&K Jammu for uploading the same in the High Court website.
15. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar.
16. Chief Librarian, High Court wing, Jammu/Srinagar for keeping record.
17. Order Book.

  
Principal Secretary to  
Hon'ble the Chief Justice